

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2480 OF 2008

M/S MANUELSONS HOTELS PRIVATE LIMITED

Appellant (s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

(Office report on default)

Date: 01/12/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
[IN CHAMBERS]

For Appellant(s)

Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr. P.V. Dinesh, Adv.
Ms. T.P. Sindhu, Adv.
Mr. P.T. Rajesh, Adv.
Mr. Aravind Verma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay in filing Statement of Case is
condoned.

(KALYANI GUPTA)
SR. P.A.

(VINOD KULVI)
COURT MASTER